

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 18

CP No. 73/Chd/Pb/2023

Under Section 252(3), CA 2013

In the matter of:

Sandali Darwaza Resorts and Restaurants Pvt. Ltd

...Appellant

Vs.

ROC, Pb & Chandigarh

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 04.12.2023.

Sd/-

Court Officer

November 1, 2023

Mamta